

C.A.No. 2013-2015 OF 1999
ITEM NO.105

COURT NO.11

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2013-2015 OF 1999

BAILAMMA @ DODDABAILAMMA 'DEAD' & ORS.

Appellant (s)

VERSUS

POORNAPRAJNA HOUSE BLDG.COOP SOC.&ORS
(With office report)

Respondent(s)

WITH Civil Appeal NO. 2016-2023 of 1999
(With application for substitution)
(With office report)
WITH Civil Appeal NO. 2073-2077 of 2000

Date: 17/11/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA
HON'BLE Mr. JUSTICE TARUN CHATTERJEE

For Appellant(s) Ms. Anitha Shenoy,Adv.
Mr. Naveen R. Nath,Adv.

Mr. S. Udaya Kumar Sagar,Adv.

Mr. G. Ramakrishna Prasad,Adv.

For Respondent(s) Mr. R.S. Hegde,Adv.
Mr. P.P. Singh,Adv.

Mr. N. Ganpathy ,Adv
Mr. Sanjay R. Hegde ,Adv

UPON hearing counsel the Court made the following
O R D E R

I.A. Nos.9 to 16 are allowed.

Learned counsel for the petitioner is granted five

weeks time for filing rejoinder affidavit. Call after five weeks.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master